

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 355 of 97
DA 1283 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman

Hon'ble Mr. B.P. Singh, Administrative Member

TRIPTIMOY DAS

VS

UNION OF INDIA & ORS.

For the applicant : Mr. M.M. Mallick, counsel

For the respondents: Mr. C. Samaddar, counsel

Heard on : 17.12.98

Order on : 17.12.98

O R D E R

S.N. Mallick, VC

When this matter is taken up for admission hearing both the parties concede that this application has become infructuous as the petitioner has joined his post at Sealdah on promotion. Under such circumstances the application is disposed of being infructuous. It is recorded that Mr. M.M. Mallick, counsel has appeared as senior to the advocate on record. MA also stands disposed of. No order as to costs.

Jayaw
MEMBER (A)

Sen
VICE-CHAIRMAN

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